

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-1
502/252/ND/2020

IN THE MATTER OF:

Adarsh CNC Services Private Limited

Vs.

Registrar of Companies NCT of Delhi & Haryana

....APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 23.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Appellant	:	Mr. Himanshu Harbola, Ms. Kaveri Verma, Advocates
For the OL	:	
For the RD	:	
For the I. T. Department	:	Mr. Deepak Anand, Sr. Standing Counsel, Mr. Vipul Agrawal, Jr. Standing Counsel, Mr. Aayushmaan Vatsyayana, Adv.

ORDER

Learned counsel for the RoC and Income Tax Department seeks and is granted time to file reply within two weeks.

List the matter on 22.02.2021.

-Sel-

(DR. DEEPTI MUKESH)
MEMBER (J)